[Shri Husain Dalwai]

continuous trend. As against the actual expenditure of \mathbb{T} 3,088 crore in 2014-15, there was a budgeted estimate of just \mathbb{T} 2,494 crore in 2015 Budget. Similarly, as against a revised estimate of \mathbb{T} 3,735 crore in 2015-16, the budgeted expenditure is just \mathbb{T} 2,824 crore in the 2016 Budget. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Okay. Your time is over. Now, Shri Hanumantha Rao. ...(Interruptions)...

कुमारी शैलजा (हरियाणा)ः महोदय, मैं स्वयं को इस विषय के साथ संबद्ध करती हूँ। श्री अली अनवर अंसारी (बिहार)ः महोदय, मैं स्वयं को इस विषय के साथ संबद्ध करता हूँ।

Non-implementation of OBC reservations in the services of the Central Government and PSUs

SHRI V. HANUMANTHA RAO (Telangana): Mr. Deputy Chairman, Sir, the OBCs constitute nearly 60 per cent of the Indian population. Based on Mandal Commission Report, they are provided just 27 per cent reservation in jobs of the Central Government and Public Sector Undertakings But even after 23 years, the representation of OBCs has not gone beyond 10 per cent in many departments.

On the contrary, the outside people think that OBCs have taken all the posts. However, it is not so. Here, I would like to give you some data. In the public sector banks, out of 450 General Manager posts, only 5 are from the OBC category, which is just one per cent. Similarly, out of 1255 posts of Deputy General Manager, only 16 are from the OBC category. Such is the pathetic situation of OBC representation in the banking sector. Similarly, in ten Ministries there is not even a single OBC category officer in Group 'A' post. We are zero, Sir.

After nearly 70 years of Independence, such is the pathetic condition of the OBCs. Where should they go and represent? Who is responsible for all this? Who is accountable for all this?

The Parliamentary Committee on OBC has repeatedly requested to give constitutional powers to the NCBC. But the Government is not considering that.

The 'Creamy Layer' imposed on the OBCs has prevented the eligible OBC candidates from getting the reservation benefits.

Now, nearly 400 Judges are going to be appointed in various High Courts. Unless reservation is provided for OBC, SC, ST and minority categories, they will not get any chance to become Judges. Even after 25 years, they will not get any chance to become the judges. Now, various upper caste communities are fighting to include them in the 'OBC' category. But we, the original OBCs, still could not get

our share. Where will we go, Sir? If these OBCs — 60 per cent of the population — also come to the streets, what will happen? Our OBCs are waiting. A day will come when they will also come unitedly to the streets to get justice. Sir, as Dr. Ambedkar warned in 1950, how long can we continue to deny equality in our social and economic life? We must remove these contradictions at the earliest possible moment, or else, those who suffer from inequality will blow up the structure of the political democracy. That is why I am cautioning the Government to seriously consider the matter raised by me. Thank you very much.

SHRI B.K. HARIPRASAD (Karnataka): Sir, I associate myself with the views expressed by the hon. Member.

SHRI PRAVEEN RASHTRAPAL (Gujarat): Sir, I also associate myself with the point made by the hon. Member.

श्री जुगुल किशोर (उत्तर प्रदेश): महोदय, मैं माननीय सदस्य के वक्तव्य से स्वयं को संबद्ध करता हूं।

श्री पी. एल. पुनिया (उत्तर प्रदेश): महोदय, मैं माननीय सदस्य के वक्तव्य से स्वयं को संबद्ध करता हं।

श्री आलोक तिवारी (उत्तर प्रदेश): महोदय, मैं माननीय सदस्य के वक्तव्य से स्वयं को संबद्ध करता हूं।

श्रीमती कहकशां परवीन (बिहार) : महोदय, मैं माननीय सदस्य के वक्तव्य से स्वयं को संबद्ध करती हूं।

श्री अरविन्द कुमार सिंह (उत्तर प्रदेश): महोदय, मैं माननीय सदस्य के वक्तव्य से स्वयं को संबद्ध करता हं।

श्री नीरज शेखर (उत्तर प्रदेश): महोदय, में माननीय सदस्य के वक्तव्य से स्वयं को संबद्ध करता हूं। मंत्री जी को इस पर जबाव देना चाहिए। ...(व्यवधान)...

श्री विशम्भर प्रसाद निषाद (उत्तर प्रदेश): महोदय, मैं माननीय सदस्य के वक्तव्य से स्वयं को संबद्ध करता हूं।

डा. चंद्रपाल सिंह यादव (उत्तर प्रदेश): महोदय, मैं माननीय सदस्य के वक्तव्य से स्वयं को संबद्ध करता हूं।

DR. K. P. RAMALINGAM (Tamil Nadu): Sir, I associate myself with the point made by the hon. Member.

SOME HON. MEMBERS: Sir, we associate ourselves with the point made by the hon. Member.

....(Interruptions)..

MR. DEPUTY CHAIRMAN: Shri K. N. Balagopal.